

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
Setting up of a wagon manufacturing factory in Odisha had been announced in the Railway Budget 2010-11. Suitable site for the factory is under examination in consultation with Government of Odisha.

Establishment of Kendriya Vidyalayas

2014. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have taken steps to establish Kendriya Vidyalayas (KVs) within the NF Railway area apart from the existing KVs in the zone;

(b) if so, the details thereof;

(c) the list of places, which have been selected for establishment of such Kendriya Vidyalayas; and

(d) the details of the present status towards construction of these schools and the target fixed for their completion including schedule to start the classes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
(a) and (b) Yes Sir. Ministry of Railways have signed a Memorandum of Understanding (MoU) with Ministry of Human Resource Development for setting up 50 new Civil Sector Kendriya Vidyalayas during 11th and 12th Plan periods. One new Civil Sector Kendriya Vidyalaya has been sanctioned by Ministry of Human Resource Development in Railway premises at Rangiya (Assam) under NF Railway.

(c) Proposals exist for setting up of new Kendriya Vidyalayas in Civil Sector in Railway premises at Rangapara, North Lakhimpur, New Coochbehar and New Jalpaiguri.

(d) Kendriya Vidyalaya sanctioned at Rangiya by Ministry of Human Resource Development is partially functional in temporary/alternate accommodation. For rest of the proposals sanction of Ministry of Human Resource Development has not yet been received.

Loans to Government of Jammu & Kashmir

2015. SHRI G. N. RATANPURI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details of all unutilized or underutilized grants and/or loans from Central Government and/or public sector financial institutions to the Government of Jammu & Kashmir, during last three years;

(b) the details of those loans/grants, from among the above, that were unutilized or underutilized due to non-availability of State's share; and

(c) the details of the burden of debt and annual debt services over the past three years, of the Government of Jammu & Kashmir towards the Central Government and its subsidiaries?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) to (c) The information is being collected and shall be laid on the Table of the House.

The House re-assembled at twelve of the clock,

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair.

श्री नरेश चन्द्र अग्रवाल (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।
...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Papers laid on the table. ...(*Interruptions*)...

PAPERS LAID ON THE TABLE

Annual Report and Accounts (2010-11) of the Hindustan Organic Chemicals Limited, Mumbai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI SRIKANT JENA): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Statistics and Programme Implementation Notification No. G.S.R. 665 (E), dated the 8th September, 2011, publishing Corrigendum to Notification No. G.S.R. 387 (E), dated the 16th May, 2011, under sub-section (3) of Section 33 of the Collection of Statistics Act, 2008. [Placed in Library. See No. L.T. 5424/15/11]